

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4213  
ANSWERED ON:04.05.2007  
PPA BETWEEN NTPC AND RAILWAYS  
Khairi Shri Chandrakant Bhaurao;Meghwal Shri Kailash

**Will the Minister of POWER be pleased to state:**

- (a) whether any Power Purchase Agreement (PPA) has been signed between NTPC and Railways;
- (b) if so, the details thereof;
- (c) whether any request has been received by the Ministry for providing more power to the Railways; and
- (d) if so, the details thereof along with the decision taken thereon?

**Answer**

THE MINISTER OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) : Yes, Sir.

(b) : A Power Purchase Agreement (PPA) has been signed on 05.03.1998 between NTPC Ltd. and Railways to supply 100 MW power from unallocated quota of Dadri Gas Power Station and Auraiya Gas Power Station, for traction requirement to feed Delhi-Kanpur section.

(c) & (d) : Railways have expressed their intention of availing power from NTPC/NPCIL on Indian Railways' electrified networks. Under the provisions of the Electricity Act, 2003, the Railways can take supply of power from the respective distribution licensees as it is availing presently. It can also purchase power from other sources as an open access consumer as per the regulations of the concerned State Electricity Regulatory Commissions. It also has option of setting up its own captive power plants.